

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITIONS FOR SPECIAL LEAVE TO APPEAL(C) CC NOS. 14224 AND 14705-14707 OF 2014
WITH

INTERLOCUTORY APPLICATION NO. 1
(Application for condonation of delay in filing the SLP)

M/s Ratan Industries Pvt. Ltd. Etc.

.....Petitioner

-VERSUS-

State of U.P. & Ors.

...Respondents

OFFICE REPORT

The matters above mentioned have been filed by Mr. Abhishek Sharma, Advocate on behalf of the Petitioner against the Final Order dated 16.01.2014 of the High Court of Judicature at Allahabad in Writ Petition Nos. 41762 of 2013 and Writ Petition Nos.1327, 1322 and 1889 of 2013 respectively. There is delay of 111 and 77 days, respectively, in filing the Special Leave Petitions.

It is submitted that the Civil Appeal No. 8255 of 2014 arising out of SLP No. 13030 of 2014 arising out of the common order was listed before the Court alongwith other connected matter on 22.08.2014, when the Court was pleased to grant leave and the same is pending for hearing. Copy of the Record of Proceedings dated 22.08.2014 is enclosed herewith for kind perusal of the Hon'ble Court.

SLP(C) CC NO.14705-14707 OF 2014

It is submitted that the instant matter has been tagged with SLP(c) CC No.14224 of 2014 as both the matters are arising out of common order.

The matter above-mentioned is listed before the Hon'ble Court with this Office Report.

Dated this the 2nd day of September, 2014.

ASSISTANT REGISTRAR

Copy to :

Mr. Abhishek Sharma, Advocate
505, Elysium Homes, Judge Colony
Sector-9, Vaishali, Ghaziabad-201010

ASSISTANT REGISTRAR